

(2018) 08 CHH CK 0274
Chhattisgarh High Court
Case No: CONT No. 883 Of 2018

S. K. Daga

APPELLANT

Vs

O.P. Choudhary

RESPONDENT

Date of Decision: Aug. 24, 2018

Hon'ble Judges: Sanjay K. Agrawal, J

Bench: Single Bench

Advocate: Avinash Singh , Awadh Tripathi

Final Decision: Disposed Of

Judgement

Sanjay K. Agrawal, J

Heard.

1. This contempt petition has been filed by the petitioner herein, alleging non-compliance of this Court's order dated 02.11.2017 passed in WP No.

2385 of 2006.

2. After hearing learned counsel appearing for the petitioner, I deem it appropriate to give one opportunity to the respondent/contemnor in the writ

petition No. WP No. 2385 of 2006 to ensure compliance of this Court's order dated 02.11.2017.

3. The petitioner may also make additional representation along with the copy of this order within ten days from today before the respondent and, in

turn, the respondent in the writ petition shall ensure the compliance of this Court's order dated 02.11.2017 in its letter and spirit expeditiously.

4. With the aforesaid direction, the contempt case stands finally disposed of.